

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-2
460/252/ND/2020

IN THE MATTER OF:

RAJEEV KUMAR GAUTAM

Vs.

REGISTRAR OF NCT OF DELHI

....APPELLANT

....RESPONDENT

SECTION

U/s 252(3)

Order delivered on 25.11.2020

CORAM:

CH. MOHD. SHARIEFTARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :


For the OL :

For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 11.1.2021.


(Madhu Narula)
Court Officer

Surjit